

In the High Court of Judicature, Bombay.

Fri day, the 12th day of August 1864

SPECIAL APPEAL No. 311 OF 1864.

Maji Papooji, deceased his
son and heir Vishnuo Deshpande
of the Satara District

(Original Defendant)

Appellant

versus

Narayanao Daji Deshp.
pande of the Satara Dis.
trict

(Original Plaintiff)

Respondent

Rs. 280 —

The claim in the Original Suit was to recover possession
of seven beegahs of land

In Appeal No. 694 of 1864 the ~~District~~ Judge
of the District of ~~Satara~~ ~~at~~ ~~Satara~~ confirmed
the Decree of the ~~Judge of~~ ~~District~~ ~~of~~ ~~Satara~~ who on remand had
awarded the claim.

A Special Appeal was preferred in the High Court on the grounds that ~~the~~
the decision of the District Judge is
against Law in that,
(a) The Lower Court has improperly thrown
the onus of proof upon the appellant.

II. There have been errors in Law in the investigation of the case which have produced substantial errors in the decision of the case on its merits in that:-

(a) The Lower Court has failed to carry out the orders of the Satarai Special Appellate Court in regard to the examination of village accounts to do which the case was remanded:-

(b) The Lower Court has misconstrued exhibits Nos 13, 14 and 15 which relate to the disputed property and to no other.

The Court confirms the Decree of the ~~Appellate~~ Judge with costs in Special Appellate.

Joseph Arnold
H. Newton.

MEMORANDUM OF COSTS incurred in Special Appeal No. 311

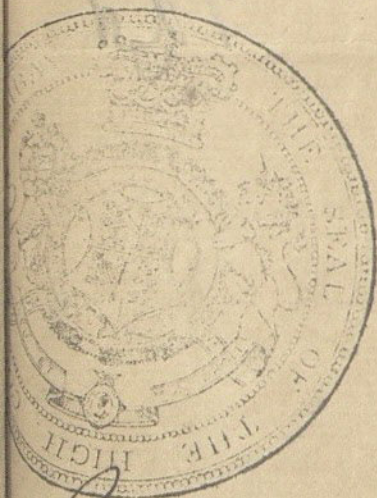
of 186 4. against the decision of the Judge... of the District of Satara and disposed of on the 12th August 1864 by Confirming the same with Costs

BY THE APPELLANT—

In the District.			
In the Moonseiff's Court	1411	"	
In the Judges Court	285	"	
			1696
In this Court.			
Stamp for Memorandum of Special Appeal	16	"	"
Stamps for copies of Decree and Judgment	3	"	"
Stamp for Vukeelutnama	2	"	"
Batta for Process and Postage	18	"	"
Sectioner's Fee	283	"	"
Vukeel's Fee	865	"	"
			3368
		Rupees....	202128

BY THE RESPONDENT.

In the District.			
In the Moonseiff's Court	13812	"	
In the Judges Court	965	"	
			14825
In this Court.			
Stamp for Vukeelutnama	2	"	"
Vukeel's Fee	865	"	"
			1065
		Rupees....	158810



Cyrene
Sealer

Cyrene
Acting Registrar

The 12th day of August 1864.